

AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M. S. SANJEEVI RAO) : (a) No, Sir. However, a licence under the IDR Act, 1951 would be necessary for setting up such an industry.

(b) Does not arise.

Teams sent abroad During 1982-83 and 1983-84

1125. SHRI MOOL CHAND DAGA : Will the Minister of SPORTS be pleased to state the details of Indian teams who went abroad to play during 1982-83 and 1983-84 different games/events showing yearwise :

- (i) name of the game,
- (ii) name of the countries visited,
- (iii) number of matches played with results,
- (iv) total expenditure for each event and
- (v) advantage gained ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : Required information is being collected and will be laid on the Table of the Sabha.

उपभोक्ता सहकारी समितियों द्वारा सार्वजनिक वितरण प्रणाली के एजेंट के रूप में काम किया जाना

1126. श्री मूल चन्द डागा : क्या खाद्य और नागरिक पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1983-84 के दौरान सार्वजनिक वितरण प्रणाली के मुख्य माध्यम के रूप में देशके शहरी और ग्रामीण क्षेत्रों

में उपभोक्ता सहकारी समितियों की राज्यवार कितनी शाखाएं खोली गई हैं और वर्तमान उपभोक्ता सहकारी समितियों को किस तरीके से मजबूत बनाया गया था ;

(ख) इसके ऊपर कुल कितनी धनराशि खर्च हुई है और प्रत्येक पर कितनी धनराशि खर्च हुई है ;

(ग) आगामी पंचवर्षीय योजना अवधि के दौरान राज्य-वार कितनी उपभोक्ता सहकारी समितियां खोलने का प्रस्ताव है ; और

(घ) इन समितियों द्वारा खरीदी जाने वाली वस्तुओं के नाम क्या हैं और ये वस्तुएं कहां से खरीदी जाएंगी ।

इनेकड़ानिकी विभाग में तथा खाद्य और नागरिक पूर्ति मन्त्रालय में उप-मन्त्री (डा० एम० एस० संजीवी राव) : (क) से (घ) राज्य सरकारों/संघ राज्य क्षेत्रों से सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Proposal to form National Minor Forest Development Corporation

1127. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) when Government are going to form the proposed National Minor Forest Development Corporation;

(b) whether the concerned States have got such corporations for minor forest development and marketing;

(c) if so; the names of the States and the aims and objectives of these corporations;

(d) the total forest area leased out to these corporations by the Forest Departments since inception of the corporations, State-wise;

(e) whether some corporations have relinquished some forest areas and minor forest produce to Forest Department and it was leased out to the private parties; and

(f) if so, the names of the States ?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI YOGENDRA MAKWANA) :

(a) No final decision about the establishment of a National level corporation has been taken.

(b) Some State Governments have set up corporations for collection and marketing of selected items of Minor Forest Produce.

(c) and (d) On the basis of available information a statement is given in the annexure.

(e) No such instance has come to the notice of the Central Government.

(f) Question does not arise.

Statement

Sl. No.	Name of State	Agencies for collection of Minor Forest Product	Name of Items	Area of operation	Remarks
1	2	3	4	5	6
1.	Andhra Pradesh	Girijan Cooperative Corporation and Forest Development and Cooperatives	Gum, Tamarind seed, Broom grass, Adda leaf, nux vomica, Mahua seed, Myrobolans, soapnut pungam seed, honey, Kusum seed, sheekai, Kendu leaves.	Entire State	—
2.	Bihar	Bihar State Forest Development Corporation, Forest Department and Tribal Development Corporation.	Sal seed, Mahua seed, Kusum seed, Palas seed, Myrabolans, Kendu leaf, Barabatti, Tassar cocoons.	Entire State	—
3.	Gujarat	Gujarat Forest Development Corporation	Tendu leaves, oil-seeds, Mahua flowers and seeds, gums and nearly 40 other items.	Entire State	—
4.	Kerala	Cooperative Societies and individual tribals	All items of minor forest produce except bamboo	Entire State	—

1	2	3	4	5	6
5.	Madhya Pradesh	Forest Department, Forest Corporation, MFP Federation, Tribal Corporation, Cooperative agencies.	Tendu leaves, sal seed, bamboos, Harra, Katha.	Entire State	—
6.	Maharashtra	State Cooperative Tribal Development Corporation & cooperative institutions, Forest Department	Gums, Mahua, Harra, Chironji Tendu leaves	Tribal areas for some item. Entire State for Kendu leaf	—
7.	Karnataka	Cooperative Institutions	Honey, Avajam bark, Date leaves, Karai grass, Gallnut, Tamarind, Myrobolans, Antauria, soap-nut, Goose-berry, chillondabeeja, Hongi seeds, Mogaliburu, Bolarbook.	Tribal areas	Preference is given to tribal cooperatives
8.	Rajasthan	Tribal Area Cooperative Corporation	Gums, grasses, fruits, Medicinal plants.	Tribal areas	—
9.	Tamil Nadu	Cooperative Societies	Grasses Gallnut, Medicinal plants.	Kalrayan Hills	—
10.	Uttar Pradesh	Tribal Development Corporation, Forest Department	Tendu leaves, sal seed.	Tribal areas	—
11.	West Bengal	Tribal Development Corporation	Kendu leaves, oilseeds, sabati grass, Myrobolan.	Tribal areas	—

The aims and objectives of these organisations generally are elimination of middlemen and ensuring fair prices to the primary collectors.